

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.175/BB/2017	-	For hearing (Part heard)	241 & 59	Dr. Madhukar G. Angur Vs. Sudhir Angur & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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01. ADV. GURU KRISHNAKUMAR (SENIOR COUNSEL) }
 02. ADV. P. NAGESH. P Nagesh } PETITIONER.
 03. ADV. SHIU ABRAHAM VERUTIS } 9900085432
 04. ADV. SHYAMOHAN V. }
 05. ADV. SULTA PRAKASH. Sulta }
 ADV. MANASI KUMAR (FOR RENU GOPALAKRISHNAN) - R7 & 11
 Sulta 9986394523

01. M.S. SHYAM SUNDAR } Adv Respondent no 1 to 8.
 02. PRASANNA KUMAR.S. } (9448848103)
 03. K.S. BHEEMAJAH. - counsel for ROC }
 04. Dr. Vandana Reddy } [REDACTED]
 05. [REDACTED]

ORDER

Counsel for Petitioner is present. Today he ~~is~~ continued his arguments on the interim reliefs (a), (b), (c), (d), (e), (f), (j), (k) and (m). I.A 167/17 is also listed today. Counsel for opposite party in I.A 167/17 under take to file objections in the registry. Counsel is further directed to serve a copy of the objections on the Counsel for Applicants in I.A 167/17.

Submission
Counsel for R-7 Shri M.S Shyamsundar is directed to file written ~~statement~~ *statement* as to how he is competent to represent R-7 Company. Ms. Renu Gopalakrishnan, Advocate who also filed vakalath for R-7 is directed to file written ~~statement~~ *statement* as to how she is competent to represent R-7 Company. It is brought to notice of this Tribunal that, R9 & R10 has ~~not served~~ *not served* notices by the registry. *or by notices to* Issue notices. Therefore, issue fresh notice to R9 & R10 and registry to prepare the same and Petitioner Counsel to serve on them. For hearing on the Respondents side on the above Interim Reliefs including in I.A 167/17 and for reply by opposite party in I.A 167/17. Matter is listed on 30/11/2017 at 3.00 P.M.


Member (T)


Member (J)